

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 162 of 2013 &
IA No. 148 of 2014**

Dated : 19th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Inox Renewable Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant (s): Mr. Kumar Mihir

**Counsel for the Respondent(s): Mr. Aditya Madan with
Mr. R.K. Jain
Mr. A.K. Arya (Reps.) for R-2
Mr. M.S. Ramalingam for R.1**

ORDER

Written Submissions have been filed by both the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/Vg